NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.95/ BB/2017	=	For hearing	252(3) Ray Interiors & Advertising (Ind Vs ROC.	

SL.	NAME (IN CAPITAL)	SIGNATURE		
NO.	& PHONE NUMBER	HONE NUMBER REPRESENTATION TO WHOM		
1.	DAYASHREE	PARTHASAGATHY	PETITIONER	(2y)_
	99866	49498		

ORDER

PCS for Petitioner is present. ROC report not received, though notice was served on ROC. PCS is directed to pursue the matter with ROC. List it on 17/11/2017.

Member (T)

Member (J)